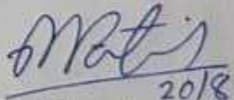


IN THE COURT OF ADDL. SENIOR CIVIL JUDGE,  
NELAMANGALA  
CAUSE LIST DATED: 21.08.2020

CIVIL CASES	
I Session	II Session
<b><u>ARGUMENTS</u></b>	<b><u>HEARING</u></b>
1. OS 330/2013	1. OS 134/2016
2. OS 146/2014	2. OS 710/2016
3. OS 494/2014	3. OS 370/2017
4. MA 4/2019	4. OS 82/2018
5. Misc 76/2011	5. OS 186/2018
<b><u>HEARING</u></b>	6. MA 6/2020
6. OS 112/2014	<b><u>ARGUMENTS</u></b>
7. OS 274/2011	7. OS 546/2009
8. OS 90/2017	8. OS 42/2011
9. OS 56/2010 (V.C)	9. RA 10/2016
10. OS 324/2014 (V.C)	10. MA 24/2018

  
20/8  
Addl. Senior Civil Judge,  
Nelamangala.

**NOTE:-**All advocates are requested to strictly follow SOP dated 24.07.2020 issued by Hon'ble High Court of Karnataka.

II ADDL. CIVIL JUDGE AND JMFC,  
NELAMANGALA  
LIST OF CASES TAKEN ON BOARD ON 21-08-2020

Morning Session

Afternoon Session

Sl. No	Case No.		Stage	Sl. No.	Case No.		Stage
1.	OS	167/2003	Argument	11.	OS	10/2016	Argument
2	OS	194/2004	Hearing	12	OS	12/2016	Argument
3	OS	26/2006	Hearing	13	OS	260/2011	Hearing
4	OS	433/2007	Hearing	14	OS	362/2011	Hearing
5	OS	175/2011	Hearing	15	OS	237/2010	Hearing
6	OS	176/2011	Hearing	16	OS	391/2014	Hearing
7	OS	177/2011	Hearing	17	OS	414/2011	Hearing
8	OS	110/2017	Evidence	18	OS	273/2018	Hearing
9	OS	51/2019	Evidence	19	OS	417/2018	Hearing
10	OS	399/2015	Evidence	20	OS	39/2019	Evidence

  
20/8/20  
II Addl. Civil Judge & JMFC  
Nelamangala

- Note:1. All advocates are requested to strictly follow SOP dated 24-07-2020 issued by Hon'ble High Court of Karnataka
2. Separate cancelled cause list will be notified.